

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). There is no facility for providing employment to one of the unemployed persons belonging to the family of a retired coal mine worker. However, some preference is given to the dependants of the retiring workers if they are otherwise eligible for employment.

Request for banning Imports of Harmones and Intermediates.

4758. SHRI G. Y. KRISHNAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have received in writing representations for banning the imports of harmones and intermediates required for their manufacture in view of large scale imports of the intermediates by multinational companies;

(b) if so, the reaction of Government in this regard; and

(c) the details regarding the foreign exchange expenditure on the import of harmones and their intermediates and the names of the companies which imported the same during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). Representations for banning the imports of Harmones, Diosgenin and intermediates were received from two companies namely M/s. CIPLA and M/s. Wynth Labs. The cases were examined and Diosgenin was shifted to the banned list. Fourteen intermediates were placed in Appendix 5 and Appendix 26 of the Import and Export Policy 1982-83.

(c) The names of the companies who have imported Harmones and intermediates during the last two years are not readily available with the Government. The imports of Harmones and their intermediates were of a value of Rs. 4.95 crores in 1980-81 on the basis of c.i.f. prices. The corresponding figures for 1981-82 are not available.

Shifting of Telephones in Bangalore

4759. SHRI K. MALLANNA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received requests for shifting telephones in Bangalore Telephone District during the year 1981-82;

(b) if so, the number out of them which have been shifted and the number which are still pending sanction and for how long; and

(c) the steps being taken to effect early shifting of phones?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes, Sir.

(b) As on 1.8.1982, 232 telephone shifts are pending. 80 cases relate to Jayanagar area and are pending since 31.1.1982. 152 cases relate to Rajaji Nagar area and are pending since 22.8.1981. The information regarding the number of shifts already carried out is not readily available and will be laid on the table of the House as soon as available.

(c) Transfer of area in Jayanagar is being arranged for meeting the demand of shifting of telephone and this work will be completed by the end of October, 1982. For Rajaji Nagar area a new telephone exchange is under installation. This will be completed by March, 1983 and the shifts carried out by April, 1983.

Production at Synthetics and Chemicals Ltd. Bareilly

4760. SHRI S. A. DORAI SEBASTIAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Synthetics and Chemicals Ltd., Bareilly is producing synthetics rubber to the extent of only 50 per cent of the installed capacity during the past three years;

(b) if so, the reasons therefor; and

(c) the steps being taken to ensure that this unit produces 100 per cent of installed capacity so that foreign exchange is not drained in the import of synthetic rubber?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) to (c). The production of Styrene Butadiene Rubber (SBR) by Synthetics & Chemicals Ltd., Bareilly, during the year 1979-80, 1980-81 and 1981-82 was about 20,000, 18,100 and 16,000 tonnes respectively. The licensed capacity of the unit is 30,000 tonnes per annum.

Shortage of raw materials and market constraints were reported to be the main reasons for low level of production of SBR.

The demand for SBR is more than its indigenous availability.

Opening of new public call offices in Districts of Bihar.

4761. SHRI BHOGENDRA JHA: Will the Minister of COMMUNICATIONS be pleased to lay a statement on the Table of the House showing;

(a) full list of the functioning and proposed P.C.Os. in the districts of Madhubani, Darbhanga, Sitamurhi and Samastipur in Bihar; and

(b) in how many of the above P.C.Os. not a single call has materialised upto now?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) and (b). The information is being collected and will be placed on the table of the House later.

Re Advertising of LPG agencies reserved for tribal unemployed

4762. SHRI BHEEKHABHAI:
SHRI G. S. REDDY:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether representations for readvertising LPG agencies reserved for tribal unemployed graduates for Durgapur and Banswara districts have been received;

(b) whether it is a fact that investigation authorities have recommended names of some unemployed graduates; with details thereof;

(c) if so, the reasons why the unemployed graduates have not been selected so far; and

(d) whether it is a fact that norms/terms and conditions for ST candidates are similar to those of Scheduled Castes and general categories?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) Yes, Sir.

(b) and (c). The LPG distributorships to be awarded under 1981-82 plan at Durgapur and Banswara are reserved for Scheduled Tribes and not for unemployed graduates. The distributorship at Durgapur has already been awarded to a person belonging to Scheduled Tribe and that for Banswara is under finalisation.

(d) The question of norms/terms and conditions for award of dealerships to Scheduled Castes & Tribes being different or similar does not arise, since certain percentage of dealerships are earmarked only for these categories.

Posts in Ministry of Energy and Reservation for SCs/STs

4763. SHRI R. N. RAKESH: Will the Minister of ENERGY be pleased to state:

(a) the total number of posts in each grade/cadre (category-wise) in the Ministry of Energy and amongst them how many posts are reserved for Scheduled Castes/Scheduled Tribes (Category-wise);

(b) the total number of employees belonging to Scheduled Castes/Scheduled Tribes now working on reserved posts (category-wise) excluding those who had been promoted to the next higher grade either on *ad-hoc* or regular basis;

(c) the total number of reserved posts for Scheduled Castes/Scheduled Tribes unfilled (Category-wise) and the reasons thereof; and